

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 18 of 2012 in
DFR No. 1425 of 2011**

Dated: 20th January, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

North Eastern Electricity Power Corporation Ltd. ...Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

ORDER

**I.A. No. 18 of 2012
(Condone delay Application)**

Issue notice to the Respondents returnable on 06.02.2012.

Dasti service is permitted.

Post the matter on **06.02.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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